

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**NEW DELHI**

PRINCIPAL BENCH – COURT NO. – IV

**Customs Appeal No. 51294 of 2023 [SM]**

[Arising out of Order-in-Appeal No. CC(A)/CUS/D-II/ICD/PPG/2024-2031/2021-22 dated 21.03.2022 passed by the Commissioner of Customs (Appeals), New Delhi]

**M/s. Uniexcel Polychem Pvt. Ltd.**

**...Appellant**

57, Bharat Apartment, Sector-13,  
Rohini, Delhi - 110085

*VERSUS*

**Commissioner of Customs (Appeals),  
New Delhi**

**...Respondent**

New Customs House,  
Near IGI Airport,  
New Delhi - 110037

**APPEARANCE:**

None for the Appellant

Shri V.J. Saharan, Authorized Representative for the Respondent

**CORAM: HON'BLE DR. RACHNA GUPTA, MEMBER (JUDICIAL)**

DATE OF HEARING: 07.05.2024

DATE OF DECISION: 07.05.2024

**FINAL ORDER No. 58490-58497/2024**

**DR. RACHNA GUPTA**

Appeal dismissed. For order, see order of date passed in  
Customs Appeal No. 51291 of 2023.

[Dictated and pronounced in the open Court]

**(DR. RACHNA GUPTA)  
MEMBER (JUDICIAL)**

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